

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Ablaze Info Solutions Private Limited Date of Commencement of Liquidation: 18-01-2021; List of Stakeholders as on Date: 22-02-2022; Name of IP: Mr. Rajiv Bhatnagar; Process Number: 1; Last 5 digit of registration number: 10160

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	6	39375771	6	39375771				NA
2	Liquidation costs incurred till date	1	25876	1	25876				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	70303731	1	18520917			51782814	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	3446	8077214910					8077214910	Annexure 9
Total		3455	8186920288	8	57922564		0	8128997724	